

FORM-IRDA-18
Reg [4(1)(xi)]

APPLICATION FORMAT FOR GRANT OF MODIFIED LICENSE CORPORATE
SURVEYOR

Important Instructions:

Any change in the information submitted to the authority must be informed to the authority within 15 days from date of the change, attach copies of documents as proof.

Select Modification Type

- Name

Name of Firm/Company

Remarks

- *Corporate License No*.....

Expiry date.....

- Corporate/Registered Office Address :

Address 1:

Address 2:

Address 3:

City/Town/Village :

District:

State:

Country:.....

Pincode:

Remarks:.....

- Branch Office Address :

Select Branch ○ Pune ○ Satara` ○ Nasik

Address 1:

Address 2:

Address 3:

City/Town/Village :

District:

State:

Country:.....

Pincode:

Remarks:.....

- Change in Director/Partner Details :
 - Add new Director/Partner ○ Remove existing Director/Partner
 - Modify existing Director/Partner
- Change in employee :
 - Add new employee/s ○ Remove existing employee/s
- *Change in Share holding pattern and Promoter(s)*
- *Correction in the license already issued (where there is a typographical error in the license issued):*
- *Change in the level of Membership allotted by the Institute to the director(s)/partner(s)*
From To.....(Attach soft copy of Membership certificate issued by the Institute indicating such change/s and reasons thereof)
- *Opening of branch offices/any other office by corporate surveyor*
- Change in Personal information :
 - Phone No.(Res)
 - Phone No. (Office):
 - Mobile No.
 - e-mail:
 - Alternate e-mail:
 - Remarks:

Signature of the director/partner
 Seal of the company

Date:
 Place: